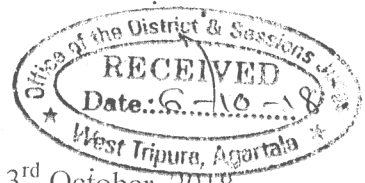


GOVERNMENT OF TRIPURA
LAW DEPARTMENT
SECRETARIAT :: AGARTALA



NO.F.2 (5)-LAW/ESTT.2/2010 (part) / 15427-86 Dated, Agartala the 3rd October, 2018.

NOTIFICATION

No. 2844

In partial modification of this Department's Notification No.F.2(5)-LAW/ ESTT.2 /2010 (Part)/3201-3250 dated 28th March, 2015 and in exercise of the powers conferred under sub-section (1) of Section 32 of the Protection of Children from Sexual Offences Act, 2012 and Section 26 of the Commissions for Protection of Child Rights Act, 2005, the State Government hereby appoints the following Ld. Advocates as Special Public Prosecutor for the purpose of conducting cases exclusively in the Special Court designated under sub-section (1) of Section 28 of the Protection of Children from Sexual Offences Act, 2012 and Section 25 of the Commission for Protection of Child Rights Act, 2005 at Agartala, West Tripura Judicial District, Ambassa, Dhalai Judicial District and Khowai, Khowai Judicial District.

Sl.No.	Name of Advocate	Name of Special Court
1.	Shri Pradip Sutradhar, Ld. Advocate, Tripura Bar, Agartala.	Court of Additional Sessions Judge (Court No.2), West Tripura Judicial District, Agartala.[Special Court(POCSO)].
2.	Shri Partha Roy, Ld. Advocate, Ambassa, / Kamalpur Bar,	Court of Sessions Judge, Dhalai Judicial District, Ambassa. [Special Court (POCSO)].
3.	Shri Ajit Sarkar, Ld. Advocate, Khowai Bar, Khowai	Court of Sessions Judge, Khowai Judicial District, Khowai [Special Court(POCSO)]

2. They will be paid retainer and other fees at the same rate of the Public Prosecutors.
3. This shall come into force with immediate effect.
4. They shall submit their joining report to the Law Department alongwith details for Direct Benefit Transfer.

By order of the Governor,

(D. M. Jamatia)

L.R. & Secretary, Law,
Government of Tripura.

To

1. The Secretary to the Hon'ble Governor, Tripura, Rajbhawan, Agartala.
2. The Principal Secretary to the Chief Minister, Tripura, Agartala.
3. The Advocate General, Tripura, Agartala.
4. The Director General of Police, Tripura, Agartala.
5. The Registrar General, High Court of Tripura, Agartala.
6. P.S. to the Law Minister, Tripura, Agartala.
7. P.S. to Chief Secretary, Government of Tripura, Agartala.

Contd.P/2.

copy to be sent to
S.P. (copy no. 2)
by

8. The District & Sessions Judges, West Tripura Judicial District, Agartala.
9. The District & Sessions Judges, North Tripura Judicial District, Dharmanagar.
10. The District & Sessions Judges, Unokoti Judicial District, Kailashahar.
11. The District & Sessions Judges, South Tripura Judicial District, Belonia.
12. The District & Sessions Judges, Gomati Judicial District, Udaipur.
13. The District & Sessions Judge, Khowai Judicial District, Khowai.
14. The District & Sessions Judge, Sepahijala Judicial District, Sonamura.
15. The District & Sessions Judge, Dhalai Judicial District, Ambassa.
16. The Addl. District & Sessions Judge, Kamalpur, Dhalai District.
17. The District Magistrate & Collector, Khowai District, Khowai.
18. The District Magistrate & Collector, Dhalai District, Ambassa.
19. The Superintendent of Police, Khowai District, Khowai.
20. The Superintendent of Police, Dhalai District, Ambassa.
21. The Public Prosecutor (Court Complex), West Tripura Judicial District, Agartala/ Gomati Judicial District, Udaipur/South Tripura Judicial District, Belonia/ Unakoti Judicial District, Kailashahar/North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/Sepahijala Judicial District, Sonamura/Dhalai Judicial District, Ambassa.
22. The Addl. Public Prosecutor (Court Complex), Kamalpur, Dhalai District.
23. Shri Pulak Debnath, Special Public Prosecutor, Agartala, POCSO Court No.1.
24. Shri Pradip Sutradhar, Ld. Advocate, Tripura Bar, Agartala.
25. Shri Partha Roy, Ld. Advocate, Ambassa/Kamalpur Bar,
26. Shri Ajit Sarkar, Ld. Advocate, Khowai Bar, Khowai.
27. The Manager, Government Press, A.D Nagar, Agartala, with a request to publish it in the next issue of Tripura Gazette.
28. The Director, IT, Indranagar, with a request to upload the Notification in the 'Notice' Section of the official website of the Law & Parliamentary Affairs Department, as well as in the Tripura State Portal.
29. The Directorate of Prosecution, D.M.'s Office Complex, Agartala.
30. L.R. Desk, Law Department, Agartala.
31. Guard File.

03/10/18

(Rahul Roy)

A.L.C. & Under Secretary to the
Government of Tripura.